

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

**ST/MISC/20143/2020 in Service Tax Appeal No. 20679 of 2017
ST/WITHDRAWAL/20144/2020
in
Service Tax Appeal No. 20679 of 2017**

Service Tax Appeal No. 20679 of 2017

(Arising out of Order-in-Appeal No. 16/2017 dated
10/01/2017 passed by Commissioner of Service
Tax(Appeals), Bangalore Service Tax)

**PRINCIPAL COMMISSIONER OF
SERVICE TAX Bangalore Service
Tax-ii**

4TH FLOOR, T.T.M.C. -B.M.T.C. BUS STAND
BUILDING, OLD AIRPORT ROAD
BENGALURU - 560071

Appellant(s)

VERSUS

Adlinks

No S-22 80 Feet Main Road Khb Colony 5th
Block Koramangala
BANGALORE - 560095
KARNATAKA

Respondent(s)

Appearance:

Shri Narendrababu Byahatti,
Superintendent(AR)

For the appellant

Shri M.S. Nagaraja, Advocate

For the Respondent

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 20556 / 2020

Date of Hearing: 02/09/2020

Date of Decision: 02/09/2020

Per : Bench

The Department has filed two miscellaneous applications, one for change of cause title and another for withdrawal of appeal. After hearing both sides, we allow the request of change of cause title to Commissioner of Central Tax, Bengaluru South GST Commissionerate, Queen's Road, Bengaluru - 560 001. On further hearing, we dismiss the appeal of the Revenue as withdrawn.

(Operative portion of the Order was pronounced
in Open Court on **02/09/2020**)

(S.S GARG)
JUDICIAL MEMBER

(P. ANJANI KUMAR)
TECHNICAL MEMBER

Raja...